

**DIVISION BENCH**

**O-124**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/784(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company	MR. NANDALAL KHANDELWAL Vs. APARNA POLYFLEX PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

- |    |                                      |                  |
|----|--------------------------------------|------------------|
| 1. | Mr. Pranay Agarwal, Advocate         | ] For Liquidator |
| 2. | Mr. Animesh Mukhopadhyay, Liquidator | ] Self           |

**ORDER**

1. Ld. Counsel for the Liquidator present.
2. List this matter on 02/09/2021 for reporting progress.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.